

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 16/10/2015

Sr l. N o.	Govt Appl	CrI. Revision	CrI. Appeal U/S 372	CrI. Appl	Particular of Lower Court Case of both Columns 2 and 3	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	618/1992 DB	370/1992 SJ			ST No. 194/1990 U/S 302 of IPC State Vs Kallu @ Kali Charan Jhansi	-
2	1575/1986 DB	1169/1986 SB			ST No. 229/1985 U/S 307,307/34 of IPC State Vs Som Datt & anr Mathura	17/01/89
3	955/1990 DB	316/1990 SB			ST No. 419/1989 U/S 302/34 of IPC State Vs Madan Singh & 2 ors Saharanpur	14/07/04
4	1896/1990 DB	1681/1990 SB			ST No. 139/1986 U/S 302/34 of IPC State Vs Veer Naik Rai & 3 ors Ghazipur	30/03/98
<p>Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.</p>						